

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 132
(IB)-78(PB)/2019

IN THE MATTER OF:

Kamal Mehta

..... Petitioners/Applicant

v.

M/s. Bestech Pvt. Ltd.

..... Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 28.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):

-

For the Respondent(s):

Mr. Manish Sharma, Ms. Jigyasa Sharma, Advs.
& Ms. Shiveta Raina, AR

ORDER

Pleadings are complete.

Ld. Counsel for the parties state that they are negotiating an amicable settlement. One last opportunity is granted for the purpose.

List on 11.04.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)